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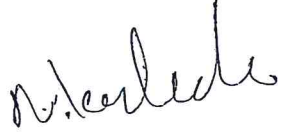

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)


APPLICATION NUMBER :  
PETITION NUMBER : CP/34/(241/242)/CB/2017  
NAME OF THE TRANSFEROR : RAAKHEE SHASHIKANT  
NAME OF THE TRANSFERRE : AARYAN INSTITUTE OF MANAGEMENT PVT LTD  
UNDER SECTION : 241/242


S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) N. KALIDOS	Counsel for Petitioner	
2) HARINI.S	Counsel for Respondents 1 & 2	

**ORDER**

Petitioner alongwith her counsel present. Counsel for respondents present. Both the counsels stated that the Chartered Accountant appointed for determining the value of the shares of the company prayed for time for filing his report. Time is extended at their request. Put up on 18.12.2017.

  
S Vijayaraghavan  
Member (Technical)

  
K Anantha Padmanabha Swamy  
Member (Judicial)